

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO-2622
ANSWERED ON-23/03/2023

PARTICIPATION OF ELECTED REPRESENTATIVES IN G20 MEETINGS

2622. SHRI S. KALYANASUNDARAM
SHRI M. MOHAMED ABDULLA

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) the objectives of the Indian Presidency of G20 along with the details thereof;
- (b) whether the Central Government has any plans to allow elected representatives of the people to participate in G20 meetings, and if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MIINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

(a) Substantive deliberations during India's ongoing G20 Presidency comprise broad priority areas of interest to us, including inclusive and resilient growth; progress on SDGs, green development and Lifestyle for Environment (Mission LiFE); technological transformation and public digital infrastructure; reforming multilateral institutions; women led development; and international peace and harmony. India is also amplifying the voice and concerns of the Global South and developing countries.

(b & c) G20 meetings are open to official delegates from G20 member-countries, invitee/guest countries and Regional/International Organizations. The various Working Group meetings of G20 culminate in G20 Ministerial meetings, led by respective Ministers. Concerned Ministers and local elected dignitaries are also being invited to open G20 meetings as well as to grace official receptions for G20 delegates.

As regards participation by elected representatives, this includes Prime Minister and various Ministers who will represent India at the Summit and Ministerial meetings. Discussions in the framework of the Parliament20 Engagement Group are led by Hon'ble Speaker/equivalent counterpart from G20 countries. Moreover, elected city representatives led by the respective Mayor/equivalent counterpart interact in the framework of Urban20 Engagement Group.
